

ITEM NO.28

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 524/2023

GOVIND & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 203049/2022 - EXEMPTION FROM FILING O.T.)

WITH

Crl.A. No. 525/2023 (II)

Date : 19-05-2023 These matters were called on for hearing today.

For Appellant(s)

Mr. Naman Raj Singh, Adv.
Mr. Akash Choudhary, Adv.
Mr. Adarsh Pandey, Adv.
Dr. Sushil Balwada, AOR

For Respondent(s)

Mr. Vishnu Shankar Jain, AOR
Ms. Shweta Yadav, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Both matters

Common sole respondent has already filed counter
affidavit.

Await original records from the High Court and Trial
Court. D.O. letter be issued.

List again on 5.7.2023.

H. SHASHIDHARA SHETTY
Registrar